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to look after this? Where is the necessity of having this Corporation? (Interruption).

### (No reply)

श्री विमलकुनार मन्नालालजा बोरड़िया: क्या श्रीमान यह बताएंगे कि हैंडीकाफ्टस वालों का क्वालिटी कंट्रोल भी हो सके, उनको उचित कीमतें भी मिल सकें श्रीर जो अभी एक्सप्लाइटेशन उनका होता है वह कक सके, इस दृष्टि से कार्पोरेशन बनाने में शासन को क्या क्या कठिनाइयां हैं श्रीर क्या उनकी तरफ से इसके बारे में कोई मांग आई अथवा नहीं।

SHRI JAGANATH RAO: As I said, there is a corporation for export promotion of handlooms and handicrafts. That corporation is looking after the export of handicrafts. I do not think there is any need for a separate corporation at this stage.

#### CENTRAL SOCIAL WELFARE BOARD

- •695. SHRI DEOKINANDAN NA-RAYAN: Will th<sub>e</sub> Minister of SOCIAL SECURITY be pleased to state:
- (a) whether any report has been submitted by the Committee under the Chairmanship of Dr. (Smt.) Ira-vati Karve to evaluate the Welfare Extension Projects Programme of the Central Social Welfare Board;
- (b) if so, what are the recommendations of the Committee; and
- (c) whether any of these recommendations have been accepted by government?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI JAGANATH RAO): (a) An Evaluation Report on the working of the Welfare Extension Projects of the Central Social Welfare Board was published in 1959 by the Programme Evaluation Organisation of the Planning Commission.

- (b) The conclusions and observa tions are available in Chapter III of the above publication, which is avail able in the Parliament Library.
- (c) A Press release was made in this behalf on the 7th September, 1959, a copy of which is being placed on the Table of the House.

# GOVERNMENT OF INDIA PRESS INFORMATION BUREAU

## EVALUATION OF WELFARE EXTENSION PROJECTS

New Delhi, September 7, 1959|Bhadra 16, 1881

The recent Evaluation Report on Welfare Extension Projects prepared by the Programme Evaluation Organisation of the Planning Commission has been reviewed by ths Planning Commission in connection with the comments made by the Central Social Welfare Board.

In a letter to the Chairman of the Board, Shrimati Durgabai Deshmukh, Shri V. T. Krishnamachari, Deputy Chairmm of the Planning Commission, has recalled that the evaluation of Welfare Extension Projects by the Programme Evaluation Organisation was undertaken at the special request of the Central Social Welfare Board. The main object of the evaluation was to assist the Board in bringing about improvements in the working of the projects. Although the report is based on a study of a relatively small sample which included 31 welfare extension projects out of a total of 404 projects in progress two years ago when thp evaluation was taken in hand, Shri Krishnamachari has expressed the hope that the evaluation might be of assistance to the Board in removing possible gaps which might have come to notice in the course of the study.

Shri Krishnamachari mentions in his letter that there is no field of social or developmental work more difficult than that in which the Central and State Social Welfare Boards and the voluntary organisations associated with them are engaged. Every area presents its own speciai problems. Shri Krishnamachari considers that the fact that over a period of less than five years social welfare work among women and children in rural areas has been organised with the help of voluntary workers so as to cover several thousands of villages is a great achievement. He points out that the evaluation report does not in any way reflect on the valuable work being done by the Central and State Welfare Boards and the voluntary organisations which are assisting in the implementation of welfare extension proj"cts and other activities. In this connection, he also refers to the testimony provided by the Team set up by the Committee on Plan Projects under the Chairmanship of Shrimati Renuka Ray, M. P. which has reported recently on all aspects of

°ral Answers

Concluding, Shri Krishnamachari says that the Planning Commission has always appreciated the devotion with which the members of the Central and State Social Boards and of Welfare voluntary organisations are carrying out what is certainly one of the most significant programmes under the Plan. It is encouraging to see, he says, that all over the country, increasing number of women workers with a sense of service are coming into the field of

Social Welfare work.

Shri Krishnamachari adds that the Planning Commission attaches the greatest importance to the Social Welfare Programmes among 'women and children and to the service which large numbers of voluntary workers are rendering and is always glad to give such assistance as it can in their efforts.

SHRI DEOKINANDAN NARAYAN: Part (a) of my question specifically relates to the Smt. Iravati Karve Committee. I wanted to know whether the Report of that Committee has been received and if so, what are its recommendations.

SHRI JAGANATH RAO: My answer also related to that Committee which the hon. Member has in mind. The Report of that Committee, I said, has been placed in the Parliament Library.

to Questions

SHRI DEOKINANDAN NARAYAN: In the Press Release referred to in answer to part (c), Shri V. T. Krishnamachari mentions in his letter that there is no field of social or developmental work more difficult than that in which the Central and State Social Welfare Boards and the voluntary organisations associated with them are engaged. Why are these difficult? Is it simply because they are associated with the voluntary organisations? What is the difficulty there? I am not able to follow.

SHRI JAGANATH RAO: The Welfare Extension Projects originally contemplated related to the welfare of women and children. Ths question really is bringing up human personality. It is not like fixing physical targets or trying to achieve them. Therefore, it is really a difficult task for the Social Welfare Boards and the voluntary organisations. This is what the late Shri V. T. Krishnamachari said in his letter to the Chairman of the Central Social Welfare Board.

SHRI DEOKINANDAN NARAYAN: Is this work made difficult simply because the Welfare Boards are associated voluntary organisations?

SHRI JAGANATH RAO: No, Sir, he never meant it that way.

SHRI DEOKINANDAN NARAYAN: May I know whether this work is going on in the villages and if so, what is the number of villages in which this work is going on and what is the report of the work being done in the villages?

SHRI JAGANATH RAO: It is now confined to rural areas but it is difficult for me to give the number of villages. If a separate question is tabled, I will get the information.

SHRI CHANDRA SHEKHAR:  $I_{\rm s}$  it not a fact that this Ministry has to deal with bodies which are headed by difficult persons and that is why he is finding it difficult to deal with such organisations, may be the Khadi and Village Industries Commission or the Central Social Welfare Board?

SHRI JAGANATH RAO: No, Sir. The officers are very amiable and subject to control.

SHRI C. D. PANDE: May I know whether Government is satisfied that the money allotted to such voluntary organisations is being well utilised or is it that the offer by these voluntary persons is motivated only by the fringe advantages and that the powers are being abused by the persons who volunteer themselves?

SHRI JAGANATH RAO: I take this opportunity to say that the voluntary organisations in the country are doing very good service and they are composed of men and women who are dedicated to service.

SHRIMATI SHYAM KUMARI KHAN: For what period of time have these voluntary organisations been working?

SHRI JAGANATH RAO: In 1961 the Welfare Extension Schemes were transferred to voluntary organisations. Till 1961, they were managed by the Central Social Welfare Board and the State Boards.

SHRIMATI C. AMMANNA RAJA: Is it a fact that the social welfare workers find it very difficult because the money that is allotted to them by the Government is inadequate and they have to raise matching contribution from private parties which is also very difficult because private parties have to contribute to so many things? Is it a fact that the work is difficult because of this reason?

SHRI JAGANATH RAO: The voluntary nature of the organisations means that they cannot be financed entirely by Government. There should

be some voluntary initiative also. Therefore, to some extent they have to get outside contribution and by and large the voluntary organisations also raise voluntary contributions from the local people.

to Questions

SHRIMATI TARA RAMCHANDRA SATHE: Is it not a fact that workers in the Central Social Welfare Board are working for more than decades, so also the workers in the Khadi Commission and these people have been working for more than twenty-thirty years, whereas these Boards were started only recently?

SHRI JAGANATH RAO: Social workers existed in our country from time immemorial. I do not think it is a question of twenty years.

SHRI DEOKINANDAN NARAYAN: It has just now been stated that the Social Welfare Board works mostly amongst women and children. May I know whether it is not working amongst the backward .classes, that is, the Harijans and the Adivasis?

SHRI JAGANATH RAO: As I said, Sir, the Welfare Extension Project relates to the welfare of women and children. I never said that the Central Social Welfare Board is engaged in the work of backward classes.

SHRI FARIDUL HAQ ANSARI: The hon. Minister stated in reply to a supplementary that all the voluntary organisations working under the Ministry are under strict control by the Ministry. May I know whether he is aware that one of these voluntary organisations, namely, the Khadi Gramudyog Board, Delhi, in spite of the Ministry's instructions, is throwing out all its workers and has even locked the Union Room that was allotted by that organisation?

SHRI JAGANATH RAO: Sir, the Khadi Gramudyog Bhavan is not a voluntary organisation. It is a statutory body constituted under the Khadi and Village Industries Commission Act of 1956.

SHRI A. D. MANI: When this Committee was considering the matter referred to it, did the question of the submission of accounts and the audited accounts of the Central Social Welfare Board come up before it.

SHRI JAGANATH RAO: This was a onewoman committee and its Report was not well received. It went into thirtyone projects out of four hundred and four projects existing in the country and it was found that the recommendations and suggestions were generally of a sweeping nature. Therefore, the Report was not given any consideration by the Government. Later on, a Committee under the Chairmanship of Shrimati Renuka Ray was appointed.

SHRI A. D. MANI: My question is, did this Committee take into consideration the fact that the accounts of the Board had not been audited upto date? Was this matter also considered by the Committee?

### (No reply)

SHRI D. THENGARI: Is the Government aware that some or at least one of the voluntary concerns under the Central Social Welfare Board is conducting profit-making ventures, undertaking constructional work and still is not paying properly to its employees. If the Government is aware of it, will it ensure that the people are properly

SHRI JAGANATH RAO: I do not agree, Sir. It is not exactly under the Central Social Welfare Board. I do not know whether it is making any profit or not but if it is making any profit, it would be ploughed back.

SHRI ARJUN ARORA: May I know if the attention of the Government has been drawn to the well-known fact that by providing all types of necessary and unnecessary transport to voluntary social welfare bodies the Government has generally done a disservice to them because most of the vehicles containing the name board

"Central Social Welfare Board" are generally seen all over the country in front of cinema houses and restaurants. If it is a fact, will the Government take a decision not to give any grant for vehicles to voluntary social welfare organisations?

to Questions

SHRI JAGANATH RAO: Sir, the activities of the Central Social Welfare Board extend throughout the country. If a jeep is seen in one place and another is seen at another place it means that the activity of the Board is in all those places.

MR. CHAIRMAN: Before restaurants and cinemas? that was the point.

SHRI JAGANATH RAO: I have no information on it but I must say that work is done in the rural areas and the House knows that in rural areas communication is difficult and some conveyance has to be provided to the workers.

SHRIMATI DEVAKI GOPIDAS: May I know whether it is not a fact that the Central Social Welfare Board is giving grants to voluntary institutions on the basis of 50-50, that is, on the basis of matching grants and that 50 per cent is collected from the local areas and whether it is not also a fact that the Central Social Welfare Board has brought sb many voluntary workers to the field who are doing so much valuable work in the social field?

MR. CHAIRMAN: The question?

SHRIMATI DEVAKI GOPIDAS: Is it not a fact?

MR. CHAIRMAN: I missed the point; is it a question or is it a statement?

SHRI ATAL BIHARI VAJPAYEE: The Lady Member is coming to the rescue of the Social Welfare Board.

SHRIMATI DEVAKI GOPIDAS: My question is whether they are not doing valuable service to the country.

SHRI JAGANATH RAO: i fully agree with the hon. Member.

SHRIMATI SHYAM KUMARI KHAN: May I ask, with reference to this question of jeeps being provided to the various extension projects of the Social Welfare Board, whether (1) the jeeps are used in the rural areas only and (2) only jeeps have been given to the extension projects that have been decentralised, and no expense whatsoever for running the jeeps has been given by the Government?

SHRI JAGANATH RAO: It is a fact that running expenses or maintenance expenses of jeeps are not given by the Central Social Welfare Board; they have to make their own arrangements.

SHRIMATI JAHANARA JAIPAL SINGH: This Report is several years old and so wil] the Government consider appointing a fresh Committee to evaluate the work of the Central Social Welfare Board and to find out whether the money that is being spent is being properly spent?

SHRI JAGANATH RAO: There has been an Evaluation Committee presided over by Mrs. Renuka Ray, M.P. and that has been less than five to six years back. I do not think it is again necessary to have another Committee.

SHRI R. P. N. SINHA: Is the hon. Minister aware of the comments of the Public Accounts Committee regarding the functioning of the Central Social Welfare Board and what action has been taken by the Government?

SHRI JAGANATH RAO: There are some comments made and they are being looked into by the Government.

SHRIMATI C. AMMANNA RAJA: First there were so many eminent men who did a lot for the uplift of women. Now, while there are so many women who are doing valuable social welfare worK wny are mere t>u many me<sub>n</sub> today who are ungrateful for all the good work which is being done?

SHRI JAGANATH RAO: I for one would fully endorse that women have taken the lead

SHRI ARJUN ARORA: Sir, may I know .

MR. CHAIRMAN: It would be very unchivalrous to end with a male Member. I pass on to the next question.

SHRI ATAL BIHARI VAJPAYEE: Yes, Sir. Ladies should have the last word.

\*696. [Transferred to the 23rd September, 1965.]

### पंचायती राज सम्बन्धी सलाहकार परिषद द्वारा दिये गए सुझाव

\*697. श्री भगवत नारायण भागव : क्या सामुदांयिक विकास तथा सहका मंत्री यह बताने की कृपा करेंगे कि पंचायती राज सम्बन्धी सलाहकार परिषद् द्वारा दिथे गये इस सुझाव पर सरकार ने क्या कार्यवाही की ह कि राज्य सरकारें जो कर लगाती हैं उनका एक हिस्सा पंचायतों को दिया जाये श्रीर समस्त भू-राजस्व पंचायती राज संस्थाओं को दिया जाये ?

### t|Suggestion made by Consultative Council on Panchayati Raj

\*697. SHRI B. N. BHARGAVA: Will the Minister of COMMUNITY DEVE-LOPMENT AND CO-OPERATION be pleased to state the action taken by Government on the suggestion made by the Consultative Council on Panchayati Raj that the Panchayats be given a portion of the taxes levied by the State Governments and that all the land revenue be given to Panchayati Raj institutions?]

<sup>†[]</sup> English translation.